G.S.R. 1849.—In exercise of the powers conferred by section 6 of the Goa, Daman and Diu (Administration) Act, 1962 (1 of 1962), the Central Government hereby extends to the Union Territory of Goa, Daman and Diu, the Indian Dock Labourers Act, 1934 (19 of 1934).

G.S.R. 1850.—In exercise of the powers conferred by section 6 of the Goa, Daman and Diu (Administration) Act, 1962 (1 of 1962), the Central Government hereby extends to the Union Territory of Goa, Daman and Diu, the Dock Workers (Regulation of Employment) Act, 1948 (9 of 1948).

A. D. PANDE, Jt. Secy.,